

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019.**

**NAME OF THE COMPANY: Ved Contracts Pvt. Ltd. V/s. M/s. RG Infra Build
Pvt. Ltd.**

UNDER SECTION 9 OF IBC CODE, 2016

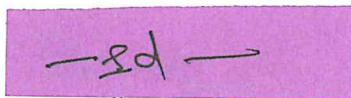
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Vikky Dang, Ms. Hina Banerjee, Advocates for the
Petitioner

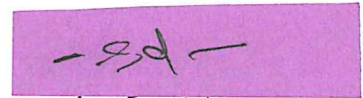
ORDER

CA 1572/2019 is an application filed by the RP under Section 19(2) against
the Ex-Directors. Notice to the non-Applicant/Respondents Mr. Deepak Gupta
and Mr. Mukesh Kumar.

List the matter on 18th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**